

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR

C.V. Sanath

SENIOR CIVIL JUDGE JMFC, SINDHANUR

Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 189/2015 (SUMMONS) IA/1/2015		Umadevi Wo Devareddy Vs Ayyanagouda So Amareoguda	BHEEMAGOUDA
2	O.S. 171/2020 (WRITTEN STATEMENT) IA/1/2020 IA/2/2020		Sangappa S/o Basappa Krishnapur Vs Basanagouda S/o Sangappa Krishnapur	KALMANGI AMAREGOUDA
3	O.S. 193/2020 (WRITTEN STATEMENT)		Smt. Akkamahadevi W/o Amaresh Vs Sharanagouda S/o Veeranagouda	SHARANABASAVARAJ SHIRADDI
4	O.S. 199/2020 (WRITTEN STATEMENT)		Hanumanthappa S/o Sanna Bheemarayappa Vs Giriyappa S/o Ambanna Hadapad	MUKUNDA QUADRI
5	O.S. 159/2016 (HEARING) IA/1/2016		Hanumantaraya S/o Yamunappa Vs Basanagouda S/o Yamunappa	RAJASKEKHAR
6	M.V.C. 250/2017 (HEARING)		Mallikarjun S/o Mallaiah Vs Basavaraj S/o Hanumantha	K.BHEEMAN GOUDA
7	M.V.C. 45/2014 (EVIDENCE)		DURGESH @ DURGAPPA Vs SHANKARAPPA	MAHALINGAPPA.C.PATIL MAHALINGAPPA.C.PATIL
8	M.V.C. 63/2014 (EVIDENCE)		M. Narayana Swamy Vs Nagaraj	G. Nagaraj
9	M.V.C. 107/2014 (EVIDENCE)		Siddappa So Alamappa Vs Buhani Hanumanthu So Anantaiah	J Rayappa Advocate
10	M.V.C. 3/2015 (EVIDENCE)		Prabhavathi Wo Basavaraj Vs Amaresh So Manappa Dangeri	V.A.PANNUR
11	M.V.C. 14/2015 (EVIDENCE)		Sri. Hasanmiya So Mahaboobmiya Mernal Vs Balappa So Chatrappa Nayak	M.D. Jaffar
12	M.V.C. 37/2015 (EVIDENCE)		Subba Rao So Srinivas Vs Hussain Sab So Navab sab Walekar	Srinivas Badi
13	ECA 212/2015 (EVIDENCE)		Venkatesh @ Venkanna So Kuppe Rao Vs Ranganath Kulkarni So Kupperao Kulkarni	SHRINIVAS BADI

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14	M.V.C. 521/2015 (EVIDENCE)		Ramanna So Mudukappa Bidiri Vs Shivakumar @ Shivu So Mailinga	Shreedhar Kulkarni
15	L.A.C. 6/2015 (EVIDENCE)		Sri.Anasuri Venkata Subba Rao So Venkataratnam Vs The Assistant Commissioner Land Acquisition Officer Lingasugur.	M.S.KANTH
16	ECA 19/2016 (EVIDENCE)		J Mallesh So H Jogappa Vs A.C. Govindraj So A.Channabasappa	HANUMANTHAPPA
17	M.V.C. 194/2016 (EVIDENCE)		Smt. Tayamma Wo Late Hulugappa Vs Jagadish So Rindappa	Chidanandappa Udbal
18	O.S. 135/2016 (EVIDENCE) IA/1/2016		Smt.Thippireddy Shrilakshmi W/o Late Sadananda Reddy Vs NHR Prasadreddy S/o NHP Shivareddy	SRI SHASHIDHARGOUDA KELUR
19	M.V.C. 403/2016 (EVIDENCE)		Kum. Ashwini D/o Hanumantha Vs Shahanavaz S/o Raj Mahammed	Balaswamy
20	M.V.C. 475/2016 (EVIDENCE)		Shivappa S/o Rangappa Vs Ramappa S/o Mallappa	BASAVARAJ.S.B.
21	O.S. 6/2017 (EVIDENCE)		M.D.Shakir S/o Moulasab Vs Smt.Sangamma W/o Amareshappa	EASHAPPA DESAI
22	M.V.C. 294/2017 (EVIDENCE)		Manjunath S/o Amarappa Madiwalar Vs Hagarappa S/o Devendrappa Kambli	VEERESH PANNOR
23	M.V.C. 300/2017 (EVIDENCE)		Smt. Prasanna Laxmi W/o Late Ravikiran Vs M.Radarani W/o Baburao	M.MUTYAL RAO
24	M.V.C. 413/2017 (EVIDENCE)		Krishamurthi S/o Pullayya Vs Venkatramana S/o Devareddi Police Patil	N.RAMANA GOUDA
25	M.V.C. 416/2017 (EVIDENCE)		Mallappa S/o Amateppa Vs Saddam Hussain Tahasildar S/o Dadesab	N.RAMANA GOUDA

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26	O.S. 133/2017 (EVIDENCE) IA/1/2017		P Venkatalaxmi W/o Shivaprasad Vs Veeravalli Jayakrishna S/o late Anjaneya	SHRIDHAR ABKARI
27	M.C. 60/2017 (EVIDENCE)		Mutyala Ravi Kumar S/o Srinivasulu Vs Smt.Anitha W/o Mutyala Ravi Kumar	V.SRIRAMULU
28	M.V.C. 501/2017 (EVIDENCE)		Venkanna S/o Fakeerappa Vs A.Ravindra Ramachandra Dixit S/o Ramachandra Dixit	J.RAYAPPA
29	M.V.C. 53/2018 (EVIDENCE)		Smt.Rajma W/o Hussain Basha Vs Vemalapalli Sriramadu S/o Satyanarayana	S.R.Quadri Mukkunda
30	O.S. 32/2018 (EVIDENCE) IA/1/2018		Rudramma W/o Late Rudragouda Alias Rudrappa Vs Girigouda S/o Rudragouda Alias Rudrappa	BHEEMAGOUDA
31	M.V.C. 243/2018 (EVIDENCE)		Khajabee W/o Hassan Sab Vs Sukhdev Singh S/o Sardar Jainal Singh	K.BHEEMAN GOUDA
32	M.V.C. 245/2018 (EVIDENCE)		Rahimuddin S/o Nabisha alias Nabi Vs Yamanur S/o Kariyappa	K.BHEEMAN GOUDA
33	M.V.C. 246/2018 (EVIDENCE)		Smt. Sangamma W/o Basavaraj Bhavikatti Vs Venkatanarayan S/o Ramachandra Rao	K.BHEEMAN GOUDA
34	M.V.C. 247/2018 (EVIDENCE)		Smt. Gaddemma W/o Siddappa Vs Kariyappa S/o Sanjeevappa	Lingaraju
35	M.V.C. 43/2019 (EVIDENCE)		Sharana Basayya Swamy S/o Veerayya Swamy Vs Fahim Pasha S/o Mohin Pasha	N.RAMANA GOUDA
36	O.S. 35/2019 (EVIDENCE)		Hussain Sab S/o Kaseemsab Vs Smt. Honnaramma W/o Lalsab	venkoba desai
37	O.S. 49/2019 (EVIDENCE)		Earamma W/o Late. Ramappa Vs Hanumantha S/o Late. Ramappa	VIRUPAKSHA MALIPATIL

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38	O.S. 156/2020 (EVIDENCE)		Veeresh S/o. Sangappa Nagalapur Vs Veerabhadrappa S/o. Pampanna	VIRUPAKSHA MALIPATIL
39	M.V.C. 27/2014 (ARGUMENTS)		Venkatesh Vs Kiran Singh	BGY
40	M.V.C. 53/2014 (ARGUMENTS)		Suvarna Vs Ramesh	J. Rayappa
41	M.V.C. 186/2016 (ARGUMENTS)		Smt. Anusuya Wo Shantaraj @ Chandrappa Vs Basavantappa So Mallanagouda Birdar	N.RAMANA GOUDA
42	R.A. 24/2019 (ARGUMENTS) IA/1/2019		Hussainappa S/o Narasappa Tegginamane Vs Shamanna /o Basanna	M. AMARE GOUDA
Cases listed below are adjourned due to Covid 19				
43	EX 82/2014 (SUMMONS)	20-01-2021	HANUMAREDDAPPA Vs LATE HUSSAINAMMA	SANTOSH V PATIL SHASHIDHARA GOUDA
44	O.S. 158/2014 (SUMMONS)	20-01-2021	AHMEDUNNISA BEGUM Vs GULAM SAMDANI NAIK	SHIVARAJ PATIL
45	M.V.C. 10/2014 (SUMMONS)	20-01-2021	EARAMMA Vs SALEEM AND ANOTHER	BASAVARAJ B SOMLAPUR VIKRAM NAIR
46	O.S. 186/2014 (SUMMONS)	20-01-2021	Mallaangouda Vs Dushantgouda	
47	EX 242/2014 (SUMMONS)	20-01-2021	Rehman sab Vs Ms. Koganti Power Ltd., rep. by Managing Director K. Sambashivrao	N. Ramangouda
48	EX 269/2014 (SUMMONS)	20-01-2021	Biswajit Urf Vishwajit and another Vs Bankim and another	N Ramanagouda Advocate Sindhanur
49	O.S. 373/2014 (SUMMONS) IA/1/2014 IA/2/2014	20-01-2021	Kumari Swati Do Venkoba Animothi Vs Venkoba Animothi So Adivappa	Shreedhar Kulkarni Advocate
50	O.S. 68/2015 (SUMMONS)	20-01-2021	Smt.Yallamma Wo Yankappa Vs Smt.Durgamma Wo Late Hanmantha	J. RAYAPPA

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51	EX 36/2015 (SUMMONS)	20-01-2021	Sri.Mahadevappa So Mookappa Vs The Land Acquisition Officer.	NABISAB
52	O.S. 24/2016 (SUMMONS)	20-01-2021	M. Satyanarayana Vs M.Sindhukumar	Md.Jaffer M.A.G.
53	O.S. 56/2017 (SUMMONS)	20-01-2021	Shankamma D/o Muniyappa Vs Durugappa S/o Mukappa	BALASWAMY
54	O.S. 59/2017 (SUMMONS)	20-01-2021	Sri.Nagappa S/o Mallanagouda Vs Sri.Chidandappa S/o Hanumappa	G.V.JOSHI
55	EX 24/2017 (SUMMONS)	20-01-2021	The Manager Canara Bank Br.Sindhanur Vs Somasekharappa S/o Mahanthappa Karegoudas	M. AMARE GOUDA
56	EX 15/2018 (SUMMONS)	20-01-2021	Amamma W/o Late Erappa Vs Venkatesh S/o Channappa	G.V.JOSHI
57	EX 22/2018 (SUMMONS) IA/1/2018	20-01-2021	Amareshappa S/o Virupanna Naglikar Vs Basavarajaiah S/o Channayya Since deceased by his legal heirs.	K VEERANAGOUNDA
58	O.S. 163/2018 (SUMMONS) IA/1/2018	20-01-2021	Shambamma W/o Hemareddy Vs K Gangadhar S/o Anjaneyalu	Anandkumar M
59	M.C. 2/2019 (SUMMONS)	20-01-2021	Virupakshayya Swamy S/o Smt. Mallamma(Veeresh Swamy Stavar Math) Vs Nill	N. Ramanagouda
60	S.C. 9/2019 (SUMMONS)	20-01-2021	State Bank Of India Represented by its Branch Manager Vs Katuna Begum W/o Nazir Sab	BASAVARAJ HULIHYDER G.V.JOSHI
61	O.S. 40/2019 (SUMMONS)	20-01-2021	Babanna Alias Babu Seeta Ram Sagar S/o Gouramma Vs Timmamma Alias Laxmi Devadashi	Shashikumar
62	O.S. 54/2019 (SUMMONS)	20-01-2021	Shivamma W/o Late Earappa Vs Sharanappa S/o Balappa	M. AMARE GOUDA

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63	O.S. 71/2019 (SUMMONS)	20-01-2021	Abdul wahab S/o Abdul Gafoor sab Vs Sadiqa Begum W/o Late Mohin Pasha 62 others	KALMANGI AMAREGOUDA
64	O.S. 86/2019 (SUMMONS)	20-01-2021	Smt. Rohini W/o Late. Hanumanagouda Vs Smt. Hanumamma W/o Late. H.Siddanagouda	Shivakumar C Bhairedoregol
65	O.S. 169/2019 (SUMMONS)	20-01-2021	Durgamma D/o Hanmantha Vs Smt. Durgamma W/o Lachamappa	Hanumantappa Budival
66	Misc 31/2019 (SUMMONS) IA/1/2019	20-01-2021	Madala Cinnamahi W/o Vijayapratappa Vs B. Trimurthy S/o Venkst Shivayya	MD. JAFFER
67	O.S. 215/2019 (SUMMONS) IA/1/2019	20-01-2021	Pushpa Aliyas Mukamma D/o Shankarappa Aliyas Shekrappa B.V. Vs Kariyappa S/o Late Venkobanna aliyas Doddavenkobanna	K VEERANAGOUNDA
68	FDP 9/2019 (SUMMONS)	20-01-2021	Basamma W/o Yankanagouda Vs Basanagouda S/o Ramanna	VEERESH PANNUR
69	O.S. 223/2019 (SUMMONS)	20-01-2021	Venkobayya Shetty S/o Bhogayya Shetty Vs Smt. Gundamma W/o Lachamayya	Ramanagouda
70	EX 51/2019 (SUMMONS)	20-01-2021	B. Pushpa Raj S/o Late Boddani Rathna Rao Vs Garapati Satyanarayana S/o Satti Raju	Keshava Rao
71	R.A. 3/2020 (SUMMONS) IA/1/2020 IA/2/2020	20-01-2021	Smt. Anasuyamma W/o Amareshappa Kellur. Vs Sharanappa S/o Devappa Aliyas Devendrappa	SREEDHAR SESHADRIGIRI KULKARNI
72	O.S. 6/2020 (SUMMONS)	20-01-2021	Bhagyashree D/o Govndappa Vs Smt. Lakshmi W/o Govindappa	Basavaraj Bavital
73	M.C. 3/2020 (SUMMONS)	20-01-2021	Mohanroy Aliyas Manohar Rao S/o Basanth Roy Vs Smt. Jayanthi Roy W/o Mohanroy Aliyas Manohar Rao	Thimmappa Dasar

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74	R.A. 6/2020 (SUMMONS) IA/1/2020	20-01-2021	Jadiyamma D/o. Yallamma Madar Vs Durugamma W/o. Kanakappa Madar	VIRUPAKSHA MALIPATIL
75	R.A. 12/2020 (SUMMONS) IA/1/2020	20-01-2021	D.S.Kalmath S/o. Siddayya Kalmath Vs Dr. Shankaragouda S/o. Basanagouda	GSRK reddy
76	R.A. 17/2020 (SUMMONS) IA/1/2020	20-01-2021	Smt. S. Srilaxmi W/o Ramakrishna Vs D. Murali S/o Venkatarao	SREEDHAR SESHADRIGIRI KULKARNI
77	M.V.C. 111/2020 (SUMMONS)	20-01-2021	Mariswamy S/o Sharanayya Swamy Vs Sharanegouda S/o Veeranagouda	N.RAMANA GOUDA
78	M.V.C. 112/2020 (SUMMONS)	20-01-2021	Ravikumar S/o Chandappa Vs Gundappa S/o Siddappa Halemani	N.RAMANA GOUDA
79	O.S. 98/2020 (SUMMONS) IA/1/2020	20-01-2021	Virupakshappa Kadabur S/o Amaregouda Aliyas Amaresha Vs Smt. Mallamma W/o Late Doddanagouda Kadabur	M. AMARE GOUDA
80	S.C. 14/2020 (SUMMONS)	20-01-2021	Karnataka Gramina Bank Main Branch, Sindhanur (New) Pragathi Krishna Gramina Bank Sindhanur Vs Nageshwara Rao N.S/o. Sattayya	M. Kaligappa
81	R.A. 32/2020 (SUMMONS) IA/1/2020	20-01-2021	Prakash Jannu S/o Parameshwarappa Jannu Vs Kolli, Ravindranatha Reddy S/o Late KolliSubbareddy	KALMANGI AMAREGOUDA
82	R.A. 33/2020 (SUMMONS)	20-01-2021	Smt. Parvathemma W/o Late Shivanna Vs Yamanappa S/o Shivanagouda	Mallanagouda
83	O.S. 147/2020 (SUMMONS)	20-01-2021	Ssmt. Sharanamma W/o Basaavaraaj Ambli Vs Tippanna aS/o basanna	MD. JAFFER
84	EX 49/2014 (NOTICE)	20-01-2021	State Bank of India, Sindhanur Vs Anjeppa	NRG

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85	EX 55/2014 (NOTICE)	20-01-2021	S B I SINDHANUR Vs SHARANAPPA	N.RAMANGOUDA N.RAMANGOUDA
86	O.S. 60/2014 (OBJECTION)	20-01-2021	SOMANNA Vs BASAPPA	TR TR
87	O.S. 82/2014 (NOTICE)	20-01-2021	MALLIKARJUNA Vs SHARANAPPA	SHASHIDHARA GOUDA GSRK REDDY
88	EX 110/2014 (NOTICE)	20-01-2021	SANKURATRI LAXMAN RAO Vs BURUGAPALLI DAIVATANAM	SANTOSH V PATIL
89	O.S. 483/2014 (OBJECTION)	20-01-2021	Devendrappa Mulimani So Shivappa Vs Rajappa Mulimani So Somappa	V.A. PATIL
90	O.S. 86/2015 (NOTICE) IA/1/2015	20-01-2021	Shantabai Wo Late Narasingha Rao Vs Yalagureshwar Rao So Swamy Rao	SREEDHAR SESHADRIGIRI KULKARNI
91	EX 11/2017 (NOTICE)	20-01-2021	N.Srinivas S/o Late Tatayya Vs Mudukappa S/o Timmaraddeppa Abbigeri	SREEDHAR SESHADRIGIRI KULKARNI
92	R.A. 47/2018 (NOTICE)	20-01-2021	Smt. Seema Mandal S/o Ashan Mandal Vs Kalipado Mandal S/o Dhirendranath Mandal	Bhojaraj
93	M.V.C. 514/2018 (OBJECTION)	20-01-2021	Umadevi W/o Sharanappa Vs Sharanappa S/o Devappa	Srinivas Badi
94	EX 14/2019 (NOTICE) IA/1/2019	20-01-2021	Basavanthgouda S/o Ayyanagouda Vs Rudrayya S/o Veerabhadrayya	SREEDHAR SESHADRIGIRI KULKARNI
95	EX 24/2019 (NOTICE)	20-01-2021	The State Bank of India Vs Devendrappa S/o Sharanappa	N. Ramanagouda
96	R.A. 22/2019 (NOTICE)	20-01-2021	Nagappa S/o Tejappa Vs M. Sreelakshmi W/o Punna Rao	SRI SHASHIDHARGOUDA KELUR
97	O.S. 76/2019 (WRITTEN STATEMENT) IA/1/2019	20-01-2021	Andhra Bank, Br. Sindhanur Vs M/s Padmavati Garments (Old)M/s Preeti Garments (New)	SREEDHAR SESHADRIGIRI KULKARNI
98	EX 29/2019 (NOTICE)	20-01-2021	Ramanna S/o Ningappa Vs Nandanagouda S/o Hanumanagoda	Basavaraj Bavital

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99	R.A. 32/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019 IA/4/2019	20-01-2021	Basavaraja S/o Adappa Vs Mallikarjuna S/o Alleged Adappa	M. AMARE GOUDA
100	Misc 24/2019 (NOTICE)	20-01-2021	Smt. Fateem Begum Yatmari W/o Ajmeersab Vs Ajmeerr Sab S/o Shaik HHussainsab	BHEEMAGOUDA
101	R.A. 45/2019 (NOTICE) IA/1/2019	20-01-2021	Hasansab S/o Mashaksab Vs g. Venkatarao S/o Pattabhiramayya	VIRUPAKSHA MALIPATIL
102	EX 48/2019 (NOTICE)	20-01-2021	Rehamanbee W/o Imbrahimsab Vs Amaresh S/o Basavareddeppa	N. Ramanagouda
103	EX 49/2019 (NOTICE)	20-01-2021	Kanakappa S/o Amareshappa Vs The Divisional Contraoller NEKRTC Raichur	SHRINIVAS BADI
104	R.A. 1/2020 (NOTICE)	20-01-2021	Earappa S/o Mariyappa Vs Smt. Huligemma W/o Earappa	SREEDHAR SESHADRIGIRI KULKARNI
105	O.S. 5/2020 (NOTICE) IA/1/2020	20-01-2021	Smt. Sujatha Aliyas Shivajatha W/o Timmareddy Vs Sr. Basanagouda S/o Karibasanagouda	VEERESH PANNUR
106	R.A. 5/2020 (NOTICE) IA/1/2020 IA/2/2020	20-01-2021	Pothamshetty Nagireddy S/o Narayanareddy Vs Sri Amarappa S/o Late Bassanna Sajjan	K VEERANAGOUNDA
107	Misc 2/2020 (NOTICE) IA/1/2020	20-01-2021	Smt. Dyavamma W/o Late Narasappa Vs MMV Narasimharao S/o M. Ramachandra Rao	Basavaraj Bavital
108	R.A. 24/2020 (NOTICE) IA/1/2020	20-01-2021	Taluka Panchayath, Sindhanur Vs Smt. Girijamma W/o Late Sharanaiah	M. AMARE GOUDA
109	EX 19/2020 (NOTICE)	20-01-2021	Chandrashekar Bangarsetty S/o Late Sharanappa Bangarshetty Vs Amaresh S/o Ayyappa Karatagi	SREEDHAR SESHADRIGIRI KULKARNI
110	EX 20/2020 (NOTICE)	20-01-2021	Sri. Tirumalarao S/o Late Girirao Deshpande Vs Smt. Savita W/o Banu Prakash	SREEDHAR SESHADRIGIRI KULKARNI

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111	M.V.C. 293/2020 (NOTICE)	20-01-2021	Mudukamma Olekar @Mudakawa Olekar W/o Phakirappa Olekar Vs Basavaraj Soddagi S/o Neelappa	Mounesh Rathod
112	M.V.C. 302/2020 (NOTICE)	20-01-2021	Raddeppa S/o Late Nagappa Vs Mallikarjuna S/o Basavaraj Hulihaidar	Basavaraj S.B.
113	M.V.C. 317/2020 (NOTICE)	20-01-2021	Kavitha W/o Vishwanth Dhannur Vs Maruthi S/o Balappa Bisanal	S.R.Quadri Mukkunda
114	M.C. 49/2020 (NOTICE)	20-01-2021	Smt. Pavitra Aliyas Lakshmidevi W/o Doddabasava Vs Nill	J.Rayappa
115	EX 35/2020 (NOTICE)	20-01-2021	Soma Aliyas Somesh S/o Hanumanthappa Vs The Divisional Controller	Laxmikantreddy
116	O.S. 218/2020 (NOTICE) IA/1/2020	20-01-2021	Virupanagouda S/o Beemanagouda Vs Smt. Rudramma W/o Bheemanagouda	S M REDDY
117	O.S. 164/2018 (APPEARANCE OF PARTY)	20-01-2021	Narasappa Alias Narasanna S/o Nagaraddeppa Alias Nagaraj Valleni Vs Nagaraddeppa Alias Nagaraj S/o Narasappa Alias Narasanna	Santosh Virupaxgouda patil
118	O.S. 28/2020 (APPEARANCE OF PARTY)	20-01-2021	N.T. Muralikishna S/o N. Ramachandra Rao Vs Smt. Nelamati Sunitha W/o N. Bhaskara Rao	Prashanth Kumar C
119	O.S. 29/2020 (APPEARANCE OF PARTY)	20-01-2021	State bank of India Vs Sri Mariyappa Meti S/o Sharanabasappa	N. Koteswara Rao
120	O.S. 31/2020 (APPEARANCE OF PARTY)	20-01-2021	Hanumamma W/o Yamanappa Vs Fakeeramma W/o Kanakappa	Sharanayya Swamy
121	M.C. 11/2020 (APPEARANCE OF PARTY)	20-01-2021	Veeranagouda S/o. Mudakappa Vs Smt. Poornima alias Savitha W/o. Veerangouda D/o Palkshagouda	Nabisab
122	O.S. 37/2020 (APPEARANCE OF PARTY)	20-01-2021	Smt. Dugamma W/o Gangappa Vs Mukappa S/o Kalyanappa Bannad	Gurunath D

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
123	O.S. 44/2020 (APPEARANCE OF PARTY)	20-01-2021	UCO Bank Br. Turvihah Village, Tq. Sindhanur Vs Srinidhi S/o. Mallanagouda Kulkarni	SREEDHAR SESHADRIGIRI KULKARNI
124	O.S. 46/2020 (APPEARANCE OF PARTY)	20-01-2021	Siddamma alias Shashikala W/o. Veereshwamy Vs P M Amaranath Shastri S/o. P M Vidyanath Shastri	Balaswamy
125	O.S. 149/2020 (APPEARANCE OF PARTY) IA/1/2020	20-01-2021	Smt. Bassamma W/o. Mallareddeppa Vs Amaragundappa S/o. Late. Pampanna	S.V.PATIL
126	O.S. 236/2014 (NULL)	20-01-2021	AYYAPPA Vs E RAJENDRA AND ANOTHER	M AMAREGOUDA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 14/2018 (COMPLIANCE)		State by Turvihah PS Vs Veerupaxi alias Verupaxayya	APP
Cases listed below are adjourned due to Covid 19				
2	Crl.Misc. 799/2020 (SUMMONS)	20-01-2021	Kanakadurga W/o Nalla Harischandra Rao Vs The Tahashildar	M. Satyanarayana
3	Crl.Misc. 803/2020 (SUMMONS)	20-01-2021	Durugappa S/o Hanumantha Vs The Registrar of Birth and Deaths, The Tahashildar,	Azan Pasha
4	Crl.Misc. 804/2020 (SUMMONS)	20-01-2021	Durugappa S/o Hanumantha Vs The Registrar of Birth and Deaths i.e., the Tahashildar,	Azan Pasha
5	Crl.Misc. 586/2020 (NOTICE)	20-01-2021	Virupanna S/o. Gundappa Vs Tahasildar, Birth and Death Office, Sindhanur	PAMPANAGOUDA PATIL
6	Crl.Misc. 800/2020 (NOTICE)	20-01-2021	Maskeppa S/o Hanumantappa Vs The Tahashildar, Sindhanur.	Mallanagouda
7	Crl.Misc. 801/2020 (NOTICE)	20-01-2021	Khasimsab S/o Shekhussain Vs The Tahashildar, Sindhanur.	E.H.Nandihalli
8	Crl.Misc. 802/2020 (NOTICE)	20-01-2021	Maskeppa S/o Hanumantappa Vs The Tahashildar, Sindhanur.	Mallanagouda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	O.S. 491/2016 (A.D.R.)		Smt.Rasoolbee W/o. Late Raja Patel Vs Khader Patel S/o. Late Raja Patel	M.D.Jaffer Y S K MOHINUDDIN
2	O.S. 411/2020 (SUMMONS)		Somalingamma W/o. Ramalingappa Vs Ningaraj @ Ningappa S/o. Rarayappa	E.H. Nandihalli
3	O.S. 489/2015 (HEARING) IA/1/2015		Mohd Yousuf Amber Khan Desai So late Mohd Yakub Amber Khan Vs Mohd Jawwad Hussain Amber Khan Desai So late. Mohd Yakub Amber Khan Desai	Akbar Kandagal M.Kalingappa.
4	O.S. 701/2015 (HEARING)		Smt.Dhanalaxami Wo Kari Krishanareddy, Vs Pampanagouda So Virupanagouda,	KALMANGI AMAREGOUDA
5	O.S. 473/2018 (HEARING)		Mehaboob Pasha S/o Late Shamid saab Vs Marali Imam Saab S/o Late Peer Saab	SREEDHAR SESHAGIRI KULKARNI Saloman.B
6	O.S. 13/2020 (EVIDENCE)		Shaikh Mahiboobsab S/o. Rachumal Vs Abdul Rahemansab S/o. Kareemsab @ Kasimsab	SHRIDHAR ABKARI
7	O.S. 433/2015 (ORDERS) IA/1/2015		Smt. Sharada Wo Prakash Vs Smt. Amamma Wo late Sharanappa	Hanumanthappa B.
WRITTEN STATEMENT				
8	O.S. 10/2020 (COGNIZANCE)		Smt. Shivamma W/o. Earappa Vs Abdul Rahemansab S/o. Kareemsab @ Kasimsab	SHRIDHAR ABKARI
9	O.S. 11/2020 (COGNIZANCE)		Smt. Hanumanthi W/o. Durgayya Kori Vs Abdul Rahemansab S/o. Kareemsab alias kasimsab	SHRIDHAR ABKARI

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
10	O.S. 12/2020 (COGNIZANCE)		Smt. Dyavamma W/o. Nagaraj Vs Abdul Rahemansab S/o. Kareemsab @ Karimsab	SHRIDHAR ABKARI
11	EX 37/2009 (RESPONDENT EVIDENCE)		Shekaragouda Vs Pinamarthi Somaraju	N. Ramana gouda
Cases listed below are adjourned due to Covid 19				
12	O.S. 31/2017 (EVIDENCE)	22-01-2021	Atmakuri Rama Rao S/o Atmakuri Venkanna Vs P. Pawankumar S/o Patibandla	SHARANABASAVARAJ SHIRADDI
13	O.S. 253/2019 (EVIDENCE) IA/1/2019	22-01-2021	Smt. Radha W/o H.Sunil Kumar Vs H.Sunil Kumar S/o Late. Ashok Gouda	H.Ramanagouda
14	FDP 19/2019 (EVIDENCE)	22-01-2021	UCO Bank branch Turvihah Village, Sindhanur Vs Mariyamma D/o. Kariyappa	SREEDHAR SESHAGIRI KULKARNI
15	O.S. 269/2019 (HEARING) IA/1/2019	28-01-2021	Basheer Ahmad S/o Murtuja Hussain Vs Pampanna S/o Goudappa Neregadada	SREEDHAR SESHAGIRI KULKARNI
16	O.S. 333/2020 (APPEARANCE OF PARTY)	30-01-2021	State Bank of India A corporate body SBH acquired under sub Vs Smt. Seetamma W/o Bheemappa	Premamurthy Hiremath
17	O.S. 405/2020 (APPEARANCE OF PARTY)	30-01-2021	Smt. Gangamma W/o. Bheemanna Vs Sharanegouda S/o. Channangouda	Thimmappa Dasar
18	O.S. 408/2020 (APPEARANCE OF PARTY)	30-01-2021	Smt. Gouramma W/o. Amaresh Vs Sharanegouda S/o. Channanagouda	Thimmappa Dasar
19	O.S. 61/2020 (COGNIZANCE)	01-02-2021	Ismail S/o. Mukutm Naik Vs Abdulsab S/o. Khajasab	Bhojraj SHRIDHAR ABKARI
20	O.S. 65/2020 (COGNIZANCE) IA/1/2020	01-02-2021	Nalla Nagamani W/o. Nalla Narayana Vs Amarappa S/o. Hiresangappa	VIRUPAKSHA MALIPATIL V.A. Patil

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
21	FDP 9/2015 (SUMMONS)	02-02-2021	Smt. Maya Mestri Wo Pratap Vs Tarabala Mestri Wo Paresh Mestri	SREEDHAR SESHADRIGIRI KULKARNI GSRK reddy
(O.S./0000131/2010)				
22	EX 64/2016 (SUMMONS)	02-02-2021	PKG Bank Harapur Vs Amarappa S/o Adappa Kalamgeri	H.Basavaraj Hulihyder.
(O.S./0000159/2013)				
23	O.S. 37/2017 (SUMMONS) IA/1/2017	02-02-2021	Drakshayini D/o doddanagouda Vs Mallamma W/o Basanagouda Police Patil	Ravikumar V.
24	O.S. 384/2018 (SUMMONS) IA/1/2018 IA/2/2018	02-02-2021	Yallamma W/o Govindraj Barker Vs City Municipal Council Sindhanur	J. Rayappa M.Kalingappa.
25	O.S. 434/2018 (SUMMONS)	02-02-2021	UCO Bank Vs Shekarappa S/o Virupanna	SREEDHAR SESHAGIRI KULKARNI
26	O.S. 41/2020 (SUMMONS) IA/1/2020	02-02-2021	Veereshappa S/o. Mareppa Vs Devanna alias Dyavanna S/o. Sanna Mukhappa alias Mudakappa	M. Amaregouda
27	O.S. 120/2020 (SUMMONS) IA/1/2020	02-02-2021	Shanthi M W/o. Murugan Vs Muniyandi S/o. Veeraswamy	Ramana Gouda
28	O.S. 267/2020 (SUMMONS) IA/1/2020 IA/2/2020	02-02-2021	Hanmantha S/o. Maridevappa Vs Maridevappa S/o. Gyanappa	M.D.Jaffer
29	O.S. 409/2020 (SUMMONS)	02-02-2021	Smt. Durugamma W/o. Virupanna Vs Sri. Venkatesh S/o. Virupayya	R.Veeresh
30	EX 3/2020 (NOTICE)	02-02-2021	D. Murali S/o. Venkatarao Vs Sunkavali Sreelaxmi W/o. Ramakrishna	Thimmappa Dasar
31	O.S. 416/2019 (FOR SETTLEMENT)	02-02-2021	Smt. Lakshmi @ Vijayalakshmi W/o Veereshayyaswamy Vs Sri Channayya S/o Ayyappa	E.H. Nandihalli

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
32	Misc 10/2020 (NOTICE TO RESPONDENT) IA/1/2020	02-02-2021	Manappa S/o. Dandappa Vs Gundappa S/o. Basanna Sajjan	H.Mariyappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	C.C. 576/2016 (EVIDENCE)		State by Town P.S. Vs Abdul Gafur	APP
2	C.C. 691/2016 (EVIDENCE)		Sindhanur Town PS Vs Sharanappa S/o. Ereppa Kakbal	APP
3	C.C. 454/2017 (EVIDENCE)		Town P.S. Sindhanur Vs Raghavendra S/o. Hanumanthayya Badmi	A.P.P.
4	P.C. 212/2014 (ARGUMENTS)		Shekshavli Alias Shekkanna Vs Rafiyudden Khadari	K. Amaregouda.
5	C.C. 391/2017 (ARGUMENTS)		Traffic P.S. Sindhanur Vs Kumar S/o. Shankrappa	A.P.P.
6	CrI.Misc. 1829/2020 (ORDERS)		Smt. Shanthamma W/o. Jummanna alias Auto Jummanna Vs Jummanna alias Jummanna S/o. Hanumantha	M. Amaregouda
7	C.C. 707/2020 (FRAMING OF CHARGE OR PLEA)		State by Traffic PS Vs Parashuram S/o Somaraya Bolegao	APP
8	C.C. 710/2020 (FRAMING OF CHARGE OR PLEA)		State by Traffic PS Vs Mustafa @ Mahamad Mustafa S/o Maheboob Sab	APP
9	C.C. 715/2020 (FRAMING OF CHARGE OR PLEA)		State by Traffic PS Vs Manjunatha G S/o Basavaraja	APP
10	C.C. 371/2015 (SUMMONS)		Sindhanur Town PS Vs Ramesh So. Erappa	A.P.P.
ISSUE NBW				
11	C.C. 560/2015 (SUMMONS)		State of Karnataka Vs Hussain Sab So Ganisab	APP
12	C.C. 253/2014 (EVIDENCE)		State of Karnataka Vs Nagaraj.	APP

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13	C.C. 1280/2020 (ORDERS)		State by Sindhanur Town PS Vs Sharanayya Swamy S/o. Rajotayya Swamy @ Rachayya Swamy Hiremath	APP
14	P.C. 501/2013 (NOTICE TO COMPLAINANT)		Smt. Mehamooda Begaum Vs Sri. Imam Hussain	Balaswamy
15	C.C. 688/2014 (E.B.C)		Devamma alias Laxmi Wo Ramanna Tirukal Vs Ramanna So Rayappa.	SSK
Cases listed below are adjourned due to Covid 19				
16	Crl.Misc. 355/2016 (SUMMONS)	02-02-2021	Sabira Begum Wo Ikbal Hussain Mulla, Vs Ikbal Hussain So Hassansab Mulla,	Mohammed Abdul Gaffar
17	C.C. 689/2017 (SUMMONS)	02-02-2021	Town P.S. Sindhanur Vs Khadar Sab S/o. Rajasab Khasab	A.P.P. G.V. Joshi
18	C.C. 332/2018 (SUMMONS)	02-02-2021	RTO Raichur Vs K.Srinivas Rao S/o K. Surya Rao	APP
19	P.C. 9/2016 (ENQUIRY)	03-02-2021	P.P.Manjunath So Neelakathgouda, Vs R.K.Srinath So H.Krishna Murthy,	Ramangouda patil
20	P.C. 114/2017 (NOTICE TO COMPLAINANT)	03-02-2021	Smt. Manjula Putlingegouda S/o P. Gopalreddy Vs Gopalreddy S/o Venktareddy	Balaswamy
21	Crl.Misc. 255/2018 (NOTICE TO RESPONDENT)	03-02-2021	Kottur Basappa S/o Sagarappa Gaddi Vs CMC	Akbar Kandagal
22	C.C. 349/2018 (E.B.C)	03-02-2021	D.S. Kalmath So Siddayya Vs Siddalingayya So Devayya Swamy	GSRK reddy
23	Crl.Misc. 554/2020 (NOTICE TO RESPONDENT)	03-02-2021	Veeraveni W/o. Trimoorthilu Vs CMC Sindhanur.	Ravindranath

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	Crl.Misc. 941/2020 (NOTICE TO RESPONDENT)	03-02-2021	Shashikala W/o. Virupangouda Vs The Registrar of Birth and Deaths, CMC Sindhanur	Shivaraj Patil
25	Crl.Misc. 1801/2020 (NOTICE TO RESPONDENT)	03-02-2021	Ningappa S/o. Ambanna Vs The Registrar of Birth and Deaths i.e. The Sanitary Inspector, CMC Office, Sindhanur	J. Rayappa
26	Crl.Misc. 2392/2020 (NOTICE TO RESPONDENT)	03-02-2021	Sangamesh S/o. Amarayya Vs The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur	M. Shashikant
27	Crl.Misc. 2393/2020 (NOTICE TO RESPONDENT)	03-02-2021	Sangamesh S/o. Amarayya Vs The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur	M. Shashikant
28	C.C. 547/2018 (SUMMONS)	04-02-2021	State by Town PS Vs Beerappa s/o Gadeppa	APP
29	C.C. 570/2018 (SUMMONS)	04-02-2021	Town P.S. Sindhanur Vs Mahadevappa S/o. Mariyappa	A.P.P
30	Crl.Misc. 1607/2019 (SUMMONS) IA/1/2019	04-02-2021	Smt. Muttyala Rajyalaxmi W/o Muthyala Veeraraj Vs Muthyala Veeraraj S/o Muthyala Kumaraj	BHEEMANGOUDA
31	C.C. 1101/2019 (SUMMONS)	04-02-2021	State by Town PS Vs Adivappa S/o Muddappa	APP
32	C.C. 266/2020 (SUMMONS)	04-02-2021	State by Traffic PS Vs Sanjiv Kumar S/o Raghavendra Nagani	APP
33	C.C. 444/2020 (APPEARANCE OF PARTY)	05-02-2021	State by Sindhanur Town PS Vs Siddanagouda @ Siddalingesh T S/o. Shankargouda Tumbad	APP
34	C.C. 445/2020 (APPEARANCE OF PARTY)	05-02-2021	State by Sindhanur Town PS Vs Saradar Babu @ Venkatesh S/o. Basanna	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	C.C. 446/2020 (APPEARANCE OF PARTY)	05-02-2021	State by Sindhanur Town PS Vs Durgappa S/o. Basappa Jinoor	APP
36	Crl.Misc. 1810/2020 (APPEARANCE OF PARTY)	05-02-2021	Smt. Chaitra W/o. Bhimaraya Vs Bhimaraya S/o. Hanumanthappa Hosur	SREEDHAR SESHAGIRI KULKARNI
37	Crl.Misc. 3121/2020 (APPEARANCE OF PARTY)	05-02-2021	Nasareen W/o. Jainuddin Vs The Registrar of Birth and Deaths, CMC Office, Sindhanur	Hanumanthappa Budival
38	Crl.Misc. 3122/2020 (APPEARANCE OF PARTY)	05-02-2021	Nasarin W/o. Jainuddin Vs The Registrar of birth and Deaths, CMC Office, Sindhanur	Hanumanthappa Budival
39	Crl.Misc. 3123/2020 (APPEARANCE OF PARTY)	05-02-2021	Nasarin W/o. Jainuddin Vs The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur	Hanumanthappa Budival
40	Crl.Misc. 3124/2020 (APPEARANCE OF PARTY)	05-02-2021	Nasarin W/o. Jainuddin Vs The Registrar of birth and Deaths registration, CMC office, Sindhanur	Hanumanthappa Budival
41	C.C. 8/2020 (APPEARANCE OF ACCUSED)	05-02-2021	State by Town PS Vs Ramesh S/o Narasappa	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	O.S. 406/2013 (ISSUES)		Virupanna So Muttayya Madivalaru Vs Ayyamma Wo Muttayyya Madivalaru	Bhojraj
2	O.S. 422/2013 (ARGUMENTS)		Lachamappa So Nagappa Vs Gouramma Do Kempa Ramappa, Muthal	V.A. Patil
3	O.S. 335/2017 (ORDERS) IA/1/2017		Mabusen S/o Late Nannesab Kagi Vs Khaja Hussain S/o Maheboob Hussain Sab Kagi	Durugesh S. Nayak
4	O.S. 784/2015 (FIRST HEARING) IA/1/2015		Chinthapalli Venkataramana So Ananda, Vs Yenkappa So Thimmanna Yadava,	VIJAYABHASKAR REDDY
5	O.S. 64/2011 (SUMMONS)		Smt. Anusuya Vs Amaregouda	
6	O.S. 316/2020 (SUMMONS) IA/1/2020		M Parashuram S/o Kanakappa Vs Bhimanna S/o. Ramappa	Nagendra Kumar
7	O.S. 415/2020 (SUMMONS)		Smt. Neelamma W/o. Nagaraj Vs Fakeerappa S/o. Yankappa	G. Amaregouda
8	O.S. 5/2017 (FOR SETTLEMENT) IA/1/2017		Smt. Dyavamma W/o Late Earappa Vs Smt. Nagamma W/o Late Parasappa	B.Abdul Gani
Cases listed below are adjourned due to Covid 19				
9	O.S. 340/2020 (APPEARANCE OF PARTY)	30-01-2021	Hussainasab S/o. Lalesab Pinjar Vs Thippanna S/o. Yamanappa	VIRUPAKSHA MALIPATIL
10	O.S. 343/2020 (APPEARANCE OF PARTY)	30-01-2021	Smt. Lakshmi W/o Narasappa Vs Durgappa S/o. Hanmappa	Balaswamy
11	O.S. 346/2020 (APPEARANCE OF PARTY)	30-01-2021	Smt. Parvathamma W/o. Kankappa Vs Durgappa S/o. Hanmappa	Balaswamy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 355/2020 (APPEARANCE OF PARTY)	30-01-2021	Sudeep Mandal S/o Nitay Mandal Vs Basavaraj S/o. Ambandeppa	Ramana Gouda
13	O.S. 403/2020 (APPEARANCE OF PARTY)	30-01-2021	Adeppa S/o. Somappa Vs Sharanegouda S/o. Channangouda	Bhojraj
14	O.S. 406/2020 (APPEARANCE OF PARTY)	30-01-2021	Smt. Ambamma W/o. Mahantesh Vs Sharanegouda S/o. Channanagouda	Thimmappa Dasar
15	O.S. 407/2020 (APPEARANCE OF PARTY)	30-01-2021	Smt. Adilakshmi W/o. Basavaraj Vs Sharanegouda S/o. Channangouda	Thimmappa Dasar
16	Misc 7/2020 (NOTICE TO RESPONDENT)	30-01-2021	Sri. Yankanna S/o. Late Chandrappa Vs Sri. Somashekargouda S/o. Veeranagouda	R.K. Nagaraj

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<u>03:00-04:00 PM</u>				
1	C.C. 805/2020 (APPEARANCE OF ACCUSED)		State by Balaganur PS Vs Sayanna S/o Hanumantha	APP Chidanandappa D Udbal
2	C.C. 651/2011 (DEFENCE EVIDENCE)		State of Karnataka Vs Ramu	APP GSRK reddy
3	CrI.Misc. 906/2020 (SUMMONS)		Amaresh S/o. Late Basanagouda Vs The Registrar of Birth and Deaths, Sindhanur	G.Amaregouda
4	C.C. 598/2002 (EVIDENCE)		State of Karnataka Vs R.Venkanna	APP KALMANGI AMAREGOUDA
5	C.C. 282/2012 (EVIDENCE)		State of Karnataka Vs Durugappa So Bheemanagouda.	APP J. Rayappa
6	C.C. 406/2013 (EVIDENCE)		State of Karnataka Vs Malki Ramayya S/o Gundappa	Balaganur PS R. Mallayya
7	C.C. 955/2013 (EVIDENCE)		State of Karnataka Vs Peersab So Yamanoor sab.	APP S.V.Patil
8	C.C. 285/2014 (EVIDENCE)		State of Karnataka Vs Panchayya	A.P.P. SREEDHAR SESHAGIRI KULKARNI
9	C.C. 128/2015 (EVIDENCE)		State of Karnataka Vs Sharanappa So Amarappa.	APP Santosh Virupaxgouda patil
10	C.C. 75/2012 (ARGUMENTS)		State of Karnataka Vs Virupaxappa	A.P.P. SREEDHAR SESHAGIRI KULKARNI
11	CrI.Misc. 3125/2020 (FIRST HEARING)		Durugappa S/o. Amarappa Vs The Registrar of Births and Deaths i.e. Tahasildar, Sindhanur	M. Nagaraj

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	Crl.Misc. 3126/2020 (FIRST HEARING)		Basanna S/o. Dodda Mallappa Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	Hanumanthappa Budival
13	Crl.Misc. 3127/2020 (FIRST HEARING)		Kalakappa S/o. Sharanappa Vs The Tahasildar, Sindhanur (Birth and Deaths Register)	Balaswamy
14	Crl.Misc. 3128/2020 (FIRST HEARING)		Ragappa S/o. Husainappa Vs The Tahasildar, Birth and Deaths Registration, Tahail Office, Sindhanur	J. Rayappa
15	Crl.Misc. 423/2016 (PAYMENT)		Smt.Peeramma @ Peermabee Wo Hussain Sab Hosurar, Vs Hussain Sab So Sabjali Sab Hosurar,	K. Shekargouda SREEDHAR SESHAGIRI KULKARNI
Cases listed below are adjourned due to Covid 19				
16	Crl.Misc. 1010/2013 (SUMMONS)	16-01-2021	K.Kamalakumari Wo K. Nagamani Vs K. Nagamani Wo Venkateshar Rao	KALMANGI AMAREGOUDA R. Mallayya
17	C.C. 511/2014 (SUMMONS)	16-01-2021	The Chief Execxutive Officer,TPSSN. Vs Sharanamma	J. Rayappa
18	Crl.Misc. 928/2020 (EVIDENCE)	16-01-2021	Hanumanthappa S/o. Katteppa Vs The Tahashildhar, Birth and Deaths, Tahasil Office, Sindhanur	Ramappa C Balaganur
19	Crl.Misc. 1349/2016 (ISSUE DISTRESS WARRANT)	16-01-2021	Smt. Shanthamma Vs Basavaraj	M. Amaregouda SREEDHAR SESHAGIRI KULKARNI
20	C.C. 469/2017 (NOTICE TO SURETY)	16-01-2021	Turvihal P.S. Vs Lingaraja S/o. Lachumayya	A.P.P J. Rayappa
21	C.C. 795/2017 (NOTICE TO SURETY)	16-01-2021	State by Turvihal PS Vs Yamanoor S/o Lachamanna	APP D.Ramanna Nayak

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22	Crl.Misc. 263/2018 (NOTICE TO RESPONDENT)	16-01-2021	Smt. Laxmamma W/o Pampanna Vs Pamanna alias Pamppa S/o Durugappa Kallur	S. Sharnabasappa
23	Crl.Misc. 1568/2019 (NOTICE TO RESPONDENT) IA/1/2019 IA/2/2019	16-01-2021	Smt. Rajma alias Rajeema W/o Budnesab Vs Budnesab S/o Ameensab Nadaf	M. Amaregouda
24	Crl.Misc. 902/2020 (NOTICE TO RESPONDENT)	16-01-2021	Parvathi alias Mallamma Vs Basavaraj S/o. Pampapathi alias Pampanna Madiwalar	Santosh Virupaxgouda patil
25	Crl.Misc. 953/2020 (NOTICE TO RESPONDENT)	16-01-2021	Smt. Laxmi W/o. Gurappa alias Guranagouda Vs Gurappa @ Gurunagouda S/o. Yankanna	J. Rayappa
26	C.C. 896/2014 (NOTICE TO SURETY)	30-01-2021	Turvihal PS. Vs Manappa.	APP R. Mallayya
27	C.C. 891/2015 (NOTICE TO SURETY)	30-01-2021	State by Turvihal P.S. Vs Hanumanthappa So Yamappa	APP
28	C.C. 140/2016 (EVIDENCE)	04-02-2021	Turvihal P.S. Vs Rajeshwari	A.P.P. R. Mallayya
29	C.C. 90/2017 (EVIDENCE)	04-02-2021	Balaganur P.S. Vs Malleth S/o. Sharanappa Alias Umeshappa	A.P.P. M. Amaregouda
30	C.C. 224/2018 (EVIDENCE)	04-02-2021	State by Excise P.S Vs Srinivas S/o Badappa	APP KALMANGI AMAREGOUDA
31	C.C. 524/2018 (EVIDENCE)	04-02-2021	State by Balaganur PS Vs Manappa S/o Hampanna	APP Urkundappa
32	C.C. 532/2018 (EVIDENCE)	04-02-2021	State by Balaganur PS Vs Mudiya Alias Yallappa S/o Dyavamma	APP M. Amaregouda
33	C.C. 740/2018 (EVIDENCE)	04-02-2021	Balaganur P.S. Tq. Sindhanur Vs Lachumana S/o. Chatrappa	A.P.P. Shashikumar

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34	C.C. 833/2018 (EVIDENCE)	04-02-2021	Balaganur P.S. Vs Somashekar S/o. Sanna Kariyappa	A.P.P. Parashuram.H. Myali
35	C.C. 975/2018 (EVIDENCE)	04-02-2021	Excise P.S. Sindhanur Vs Basavaraj S/o. Mallappa	A.P.P R. Mallayya
36	Crl.Misc. 1158/2019 (EVIDENCE)	05-02-2021	Balappa S/o Sanna Pamappa Vs The Tahasildar Sindhanoor	Chidanandappa D Udbal
37	Crl.Misc. 561/2020 (EVIDENCE)	05-02-2021	Hulugappa S/o. Shambappa Vs The Registrar of Birth and Deaths, Sindhanur	M. Nagaraj
38	Crl.Misc. 907/2020 (EVIDENCE)	05-02-2021	Dodda Mariyamma W/o. Shivappa Vs The CMC Sindhanur	Basavaraj Alur
39	Crl.Misc. 908/2020 (EVIDENCE)	05-02-2021	Dodda Mariyamma W/o. Shivappa Vs CMC Sindhanur	Basavaraj Alur
40	Crl.Misc. 845/2014 (SUMMONS)	06-02-2021	Smt. Rathnamma Vs Shankragouda	Virupaxgouda Amaragouda Patil KALMANGI AMAREGOUDA
41	Crl.Misc. 282/2015 (SUMMONS)	06-02-2021	Shanthamma Wo Basavraj Kabber Vs Basavaraj So Venkappa Kabber.	M. Amaregouda
42	Crl.Misc. 508/2015 (SUMMONS)	06-02-2021	Choudamma Wo Veerabhadrappa Vs Veerabhadrappa So Komarappa Chaluvadi.	SREEDHAR SESHAGIRI KULKARNI
43	Crl.Misc. 528/2015 (SUMMONS)	06-02-2021	Basamma @ Lalithamma Vs K.M.Virupaxayya So M.Vrushabendrayya	C VEERESH M. Amaregouda
44	Crl.Misc. 883/2015 (SUMMONS)	06-02-2021	Smt. Adapa Uma Wo Kalakrishn Vs Sri. Adappa Kalikrishna So Adapa Satyanarayana	M. Amaregouda
45	C.C. 148/2016 (SUMMONS)	06-02-2021	Turvihal P.S. Vs Ramesh So. Shivappa Sunagar	A.P.P. R. Mallayya

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46	C.C. 391/2016 (SUMMONS)	06-02-2021	Turvihal P.S. Vs Kailash So. Annappa	APP BHEEMANGOUDA
47	C.C. 74/2017 (SUMMONS)	06-02-2021	Turvihal P.S. Vs Sudhakar Reddy T. S/o. T. Shriramulu Reddy	A.P.P. M. Amaregouda
48	CrI.Misc. 164/2017 (SUMMONS)	06-02-2021	Smt. Shanthamma W/o Basavaraj Kabber Vs Basavaraj S/o Late Venkappa Kabber	M. Amaregouda J. Rayappa
49	CrI.Misc. 1051/2017 (SUMMONS)	06-02-2021	Gangamma W/o Erayya Sastri Vs Renukayya Shatri S/o Erayya	Sharanabasava
50	CrI.Misc. 1053/2017 (SUMMONS)	06-02-2021	Hampamma Laxmi W/o Srinivas Vs Srinivas Vaddar S/o Narasapa	A.S.Naresh Kumar.
51	C.C. 790/2017 (SUMMONS)	06-02-2021	state by Turvihal PS Vs Yamanappa S/o Lachamappa	APP M. Amaregouda
52	CrI.Misc. 1323/2017 (SUMMONS)	06-02-2021	Neelamma W/o Venkanna Alias Yankappa Vs Venkanna Alias Yankappa S/o Durugappa	M. Sharanabasava Gadratagi
53	C.C. 111/2018 (SUMMONS)	06-02-2021	Smt.Ayyamma W/o Dyavanna Vs Anjaneya S/o Ayyappa	MUKUNDA QUADRI
54	C.C. 496/2018 (SUMMONS)	06-02-2021	State by Balaganur PS Vs Earanna S/o Kariyappa	APP
55	C.C. 500/2018 (SUMMONS)	06-02-2021	State by Balaganur PS Vs Sabanna S/o Adappa Kuri	APP
56	CrI.Misc. 8/2019 (SUMMONS) IA/1/2019	06-02-2021	Hussainbee W/o Sharif Sab Vs Sharif Sab S/o Chandu Sab Badiger	Balaswamy J. Rayappa
57	C.C. 153/2019 (SUMMONS)	06-02-2021	State by Balaganur PS Vs Timmanna Bhajantri s/o Yankappa	APP R.K. Nagaraj
58	C.C. 1234/2019 (SUMMONS)	06-02-2021	State by Excise PS Vs Narasappa S/o Buddappa	APP M. Amaregouda

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59	Crl.Misc. 2527/2019 (SUMMONS)	06-02-2021	Smt. Mallamma @ Latha W/o. Somashekargouda Patil Vs Somashekargouda Patil S/o. Laxmangouda Patil	Santosh Virupaxgouda patil SHRIDHAR ABKARI
60	C.C. 1281/2020 (SUMMONS)	06-02-2021	State by Balaganur PS Vs Shivakumar S/o. Mallikarjun Desai	APP
61	C.C. 2700/2020 (SUMMONS)	06-02-2021	State by Balaganur PS Vs Basanna S/o. Hanumayya	APP
62	Crl.Misc. 265/2018 (NOTICE)	06-02-2021	Smt. Laxamma W/o Pampanna Vs Pamanna alias Pamappa S/o Durugappa Kallur	S. Sharnabasappa Chidanandappa D Udbal
63	Crl.Misc. 266/2018 (NOTICE)	06-02-2021	Smt. Laxamma W/o Pampanna Vs Pamanna alian Pamappa S/o Durugappa Kallur	S. Sharnabasappa Chidanandappa D Udbal
64	Crl.Misc. 267/2018 (NOTICE)	06-02-2021	Smt. Laxamma W/o Pampanna Vs Pamanna alias Pamappa S/o Durugappa Kallur	S. Sharnabasappa

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1	O.S. 380/2020 (SUMMONS) IA/1/2020		Manjunatha S/o. Basavanthappa Vs Mareppa S/o. Ramanna	BASAVARAJ MALIPATIL
STEPS				
2	O.S. 361/2017 (SUMMONS)		Eshappa S/o Mariyappa Ganadal Vs Sugappa by LRs	Shashikumar
3	O.S. 263/2020 (SUMMONS)		Tumbal Geetha W/o. Shanmukhappa D/o. V Krishnagouda Vs V Chandrashekhar S/o. V Krishnegouda	H.Ramanagouda
4	EX 17/2020 (NOTICE)		Ningayya S/o. late Ramayya Iraladinni Vs Tippayya S/o. Late Lingayya Iraladinni	SREEDHAR SESHAGIRI KULKARNI
5	O.S. 329/2020 (A.D.R.)		Sharanappa S/o. Mahantappa Vs B.Sudhakar Reddy S/o. Late B Sambi Reddy	Shashidhargouda Kelur
6	O.S. 35/2013 (EVIDENCE)		Y.Bhavani Wo Narayan Rao Vs K.Venkatathamma Wo K.Edukondala	BC
7	O.S. 420/2014 (EVIDENCE) IA/3/2014 IA/1/2014 IA/2/2014		Smt.Parvatamma Vs Smt. Ningamma	M.A.H.
8	O.S. 191/2012 (ARGUMENTS)		Amareshappa So Sharabanna Vs K. Mallikarjuna So Amarappa	S.V. Patil GSRKR
9	O.S. 421/2020 (ORDERS) IA/1/2020		Shivakumar S/o. Bheemanna Vs Nagamuthu S/o. Late N Shivan	R.K. Nagaraj
10	Misc 47/2017 (PETITIONER EVIDENCE)		Smt.Yallamma W/o Husenappa Vs Mareppa So lat Allappa	Moulappa
11	O.S. 267/2019 (For Clarification) IA/1/2019 IA/2/2019		Manishankar Biswas S/o Sudheer Biswas Vs Mahayothi Surendar S/o Surendra Sikadar	VIRUPAKSHA MALIPATIL

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12	O.S. 236/2020 (FOR SETTLEMENT) IA/1/2020		Smt. Gangamma W/o. Mariyappa Vs Balappa S/o Yamanappa	Santosh Virupaxgouda patil
13	O.S. 239/2020 (FOR SETTLEMENT)		Sharadamma W/o. Ayyappa Achari Vs Mudukappa S/o. Diddigappa	Balaswamy
14	O.S. 353/2020 (FOR SETTLEMENT)		Sudhir Vishwas S/o Vijay Vishwas Vs Basavaraj S/o. Ambandeppa	Ramana Gouda
15	O.S. 356/2020 (FOR SETTLEMENT)		Smt. S.M.Seema W/o. S.M. Biswas Vs Basavaraj S/o. Ambandeppa	Ramana Gouda
16	O.S. 395/2020 (FOR SETTLEMENT)		Durugappa S/o. Hanumanthappa Vs Jagadish S/o Hanumantha	Bhojraj
17	O.S. 404/2020 (FOR SETTLEMENT)		Smt. Anuradha TD W/o. Thimmappa Dasar Vs Sharanegouda S/o. Channanagouda	Bhojraj

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 546/2012 (SUMMONS)		State of Karnataka Vs Fayaz aliyas Nayaz	APP J. Rayappa
2	C.C. 754/2012 (SUMMONS)		Amaresh.B. Vs Shankarappa	M. Amaregouda
3	C.C. 45/2013 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Mounesh So Shivappa.	VAP
4	C.C. 234/2013 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Jabbar sab So Ismail sab.	MAG
5	C.C. 3/2014 (SUMMONS)		Shriram Transport Finance Company Ltd., Vs T. Earnagappa	M. Amaregouda
6	C.C. 8/2014 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Mallesh so Devappa	MAG
7	C.C. 73/2014 (SUMMONS)		Smt. Neelamma Vs Smt.Syedabee	S.A.Q
8	C.C. 220/2014 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Basavaraj	MAG
9	C.C. 259/2014 (SUMMONS)		Shriram Transport Finance Company Ltd., Vs Ramappa	M. Amaregouda
10	C.C. 274/2014 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Mahabasha	MAG
11	C.C. 275/2014 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Ramanna K.	
12	C.C. 705/2014 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Ramesh So Yallamma.	MAG
13	C.C. 192/2015 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Zaheeruddin Baba So Bavuddin	MAG

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14	C.C. 272/2015 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Ali Akbar So Ismail.	KVG
15	C.C. 501/2015 (SUMMONS)		Shriram Transport Finance Company Ltd., Vs Syed Modulkhadar	V.P.
16	C.C. 743/2015 (SUMMONS)		Shriram Transport Finance Company Ltd., Vs Anjanaya	M. Amaregouda
17	C.C. 109/2016 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Babu So Khaja Hussain,	MUTTAYALA RAO
18	C.C. 115/2016 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Siddappa So Ramappa,	MUTTAYALA RAO
19	C.C. 295/2016 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Hanumanthappa So Haladarayappa,	SHARANABASAVARAJ SHIRADDI
20	C.C. 348/2016 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Hanumanthappa So Rangappa,	MALIPATIL BASAVARAJ
21	C.C. 349/2016 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Krishna So Rajappa,	MALIPATIL BASAVARAJ
22	C.C. 350/2016 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Sharanagouda So Basavarajappa,	Veeresh Pannur
23	C.C. 415/2016 (SUMMONS)		Ms Shriram Transport finance compay ltd, Vs Devappa So Shivappa Nakkunda,	MALIPATIL BASAVARAJ
24	C.C. 417/2016 (SUMMONS)		Ms Shriram Transport finance compay ltd, Vs Mehaboob sab So Nadeem sab,	MALIPATIL BASAVARAJ

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25	C.C. 418/2016 (SUMMONS)		Ms Shriram Transport finance compay ltd, Vs Channappa So Nagaraj,	MALIPATIL BASAVARAJ
26	C.C. 420/2016 (SUMMONS)		Ms Shriram Transport finance compay ltd, Vs Basavaraj So Yanappa Marathi,	MALIPATIL BASAVARAJ
27	C.C. 697/2016 (SUMMONS)		Sindhanur Rural PS Vs Lingappa S/o. Mudukappa	APP
28	C.C. 1030/2016 (SUMMONS)		Ms. Mahindra Rural Housing Finance ltd. Vs Nataraj	K.J. Chakravathi
29	C.C. 1050/2016 (SUMMONS)		M/s Shriram Transport finance company ltd by Sharanaiah Vs Ramesh S/o Lokappa	MA umachagi
30	C.C. 1057/2016 (SUMMONS)		M/sShriram Transport Finance ltd by Amaresh B Vs Suresh S/o Kashayya Lekkant	SHARANABASAVARAJ SHIRADDI
31	C.C. 1058/2016 (SUMMONS)		M/s Shriram Transport finance ltd by Amaresh B Vs Eranna S/o Gangappa	MALIPATIL BASAVARAJ
32	C.C. 1125/2016 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Basavaraj So Mallappa.	MALIPATIL BASAVARAJ
33	C.C. 1166/2016 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Mounesh So Hanmanthappa.	MMR
34	C.C. 1168/2016 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Yesappa So Dodda Somappa	MALIPATIL BASAVARAJ
35	C.C. 1170/2016 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Gaddeppa So Narasappa,	Veeresh Pannur
36	C.C. 1174/2016 (SUMMONS)		M/s Shriram Transport Finance Company Ltd Vs Venkatesh S/o Lachamayya	Veeresh Pannur

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37	C.C. 16/2017 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs	M. Amaregouda
38	C.C. 34/2017 (SUMMONS)		Harish So Hulgappa Pujari, Ms Shriram Transport compy ltd, Vs	MUTTAYALA RAO
39	C.C. 65/2017 (SUMMONS)		Nagappa So Mariyappa, Ms Shriram Transport Finance company ltd. Vs	MALIPATIL BASAVARAJ
40	C.C. 101/2017 (SUMMONS)		U.Trimurthilu So Paddalu Udataala Ms Shriram Transport Finance Co., Ltd., Vs	Veeresh Pannur
41	C.C. 115/2017 (SUMMONS)		Narasanna So Paguntappa, Ms Shriram Transport finance compay ltd, Vs	MUTTAYALA RAO
42	C.C. 139/2017 (SUMMONS)		Vishwanath reddy So Rachanna, Shriram Transport Finance Co., Ltd., Vs	V.P.
43	C.C. 153/2017 (SUMMONS)		N. Shridhar Ms Shriram Transport Finance Co., Ltd., Vs	MUTTAYALA RAO
44	C.C. 869/2018 (SUMMONS)		Yusufakhan So Bashakhan, Ms Shriram Transport Finance company ltd. Vs	KVG
45	C.C. 884/2018 (SUMMONS)		E.Ravikumar. Rural P.S. Sindhanur Vs	A.P.P
46	C.C. 964/2018 (SUMMONS)		Dodda Earanna S/o. Dodda Ayyappa Ms Shriram Transport Finance company ltd. Vs	Veeresh Pannur
47	C.C. 1097/2018 (SUMMONS)		Mallikarjuna So Nagappa, Virupakshi S/o Shankragouda Vs	VIRUPAKSHA MALIPATIL
48	C.C. 307/2019 (SUMMONS)		E Ravindra S/o E Viswanathagouda Ms. Shriram Transport Finance Co. Ltd. Vs	V.A.Pannur
			Mukanna	

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49	C.C. 400/2019 (SUMMONS)		State by Rural PS Vs Babu S/o Durugamma	APP
50	C.C. 452/2019 (SUMMONS)		Vijayamitra Vividoddesh Souharda Sahakari Vs Nagaraj Shetti S/o Kuberappa Shetty	GSRK reddy
51	C.C. 1120/2019 (SUMMONS)		State by Rural PS Vs Biswajeet Sarkar	APP
52	C.C. 1209/2019 (SUMMONS)		State By Rural PS Vs Krishna C H S/o Suranna Chilturi	APP
53	C.C. 21/2020 (SUMMONS)		Mukesh Kumar S/o. Vishandas Vs Sunil G Rathod	VIJAYABHASKAR REDDY
54	C.C. 248/2020 (SUMMONS)		N.K. Veeresh S/o. N.K. Vedamurthy Vs Md. Shakir S/o. Alamsab	Heena Amreen Desai
55	C.C. 261/2020 (SUMMONS)		Mallikarjuna S/o Shekharayya Vs Veerabhadrayya S/o Gurushantayya Hiremath	Santosh Virupaxgouda patil
56	C.C. 262/2020 (SUMMONS)		M/s. Sri. Guru Traders, Prop. B.M. Siddaramayya S/o.B.M.Doddabasayya Vs M/s. Daneshwara Enterprises, Athani Road, Near Medical Colloege, Vijayapur	Shreedhar Kulkarni
57	C.C. 1481/2020 (SUMMONS)		Jeevansri Chits (K) Pvt ltd Vs Kuppanna Hiremani S/o Gurappa Hiremani	BASAVARAJ MALIPATIL
58	C.C. 1497/2020 (SUMMONS)		Sri Anand Trading co Sukalpet Sindhanur Vs Channanagouda S/o Amareshappa	Basavarj Bavital
59	C.C. 1498/2020 (SUMMONS)		Basavajyothi Pattina Souharda Sahakari Niyamita, Balaganur Vs Meenakshi W/o. B Thimmappa	Syed Khaleel Ahmed Mittimani

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60	C.C. 1547/2020 (SUMMONS)		Bheemshappa S/o. Sharanappa Vs Padmavathidevi B W/o.Earanna M	Bhojraj
ISSUE NBW				
61	C.C. 670/2012 (SUMMONS)		Amaresh.B. Vs Hulugappa	M. Amaregouda
62	C.C. 266/2016 (SUMMONS)		State by Rural P.S. Vs Nagaraj So Hanumanthappa	APP
63	Crl.Misc. 1877/2020 (APPEARANCE OF PARTY)		V Chidanandappa S/o. Hanumanthappa Vs The Tahashildar Birth and Deaths registration, Tahasil Office, Sindhanur	SHRIDHAR ABKARI
64	C.C. 47/2019 (HEARING)		Sheshavali S/o Ajameersab Atmari Vs Chandrik Hiremath W/o Niranjanamurthy Hiremath	BHEEMANGOUDA
65	C.C. 107/2012 (EVIDENCE)		State of Karnataka Vs Uppalappa	APP Vijaya Bhaskar Reddy
66	C.C. 716/2012 (EVIDENCE)		State of Karnataka Vs Kariyappa	APP Sridhar Abakhari
67	C.C. 498/2012 (EVIDENCE)		Amaresh.B. Vs Mallappa	M.M.R. R.M.
68	C.C. 328/2020 (APPEARANCE OF ACCUSED)		Abhinavasri Gavisiddeshwar Mahila Souhardha Sahakari Niyamit Vs Mohammed Sharif S/o. Mohammed Ali	Hemalath.N. Joladarashi
69	C.C. 707/2016 (H.B.C)		Sindhanur Rural PS Vs Beerappa S/o. Kariyappa	APP
70	C.C. 692/2017 (COMPLAINANT EVIDENCE)		The C.E.O. through its Vijay Kumar S/o. Veerabhadrappa Talur Vs Ningareddy Hosagoudar S/o. Guranna Gouda	MALIPATIL BASAVARAJ

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
71	C.C. 138/2018 (FOR SETTLEMENT)		Sree Narayana Rice Industries by Vijaya Kumar B Vs Sri Marketing GKVK pots Yalahanka Bangalore	MALIPATIL BASAVARAJ
72	C.C. 228/2019 (COMPLAINANT EVIDENCE)		Sheshavali S/o Ajameersab Atmari Vs Niranjanamurthy Hiremath S/o Sharanayya Hiremath	BHEEMANGOUDA SSK
73	C.C. 299/2019 (COMPLAINANT EVIDENCE)		Jeevanasri Souharda Sahakari Niyamita, Sindhanur Vs Sharanegouda Patil S/o Gopalgouda	BASAVARAJ MALIPATIL
74	P.C. 279/2019 (SWORN STATEMENT)		Sri.Chandrashekhar S/o Basayya Vs Sri.Satish CH S/o Ramulu CH	K. Basavaraj
75	P.C. 317/2019 (SWORN STATEMENT)		Sri. Anand Kumar K S/o. Sharanappa Vs K Basanna Gouda S/o. Basalingappa Badarli	SREEDHAR SESHAGIRI KULKARNI
76	P.C. 79/2020 (SWORN STATEMENT)		Tungabhadra Pattin Souhardha Sahakari Niyamith Gangavathi Road Sindhanur represented by CEO Vs Sri Shivakumar S/o. Siddayya	Basavaraj Bavital
77	P.C. 80/2020 (SWORN STATEMENT)		Tungabhadra Pattina Souharda Sahakari Niyamit Gangavathi Road, Sindhanur Vs Sri Shameed Sab S/o. Hussain Sab Gomarsi	Basavaraj Bavital
78	P.C. 83/2020 (SWORN STATEMENT)		Tungabhadra pattin Souhardha Sahakari Niyamit Turvihal its represented by CEO Vs Sri Hole Naik S/o. Timma Nayak	Basavaraj Bavital
79	P.C. 84/2020 (SWORN STATEMENT)		Tungabhadra Pattin Souhardha Sahakari Niyamith Vs Sri Ayyanagouda S/o. laxmigouda	Basavaraj Bavital
80	CrI.Misc. 1876/2020 (NOTICE TO RESPONDENT)		Smt. Pallavi @ Geeta W/o. Shivakumar Vs R Shivakumar S/o. Shivanagouda	H.Ramanagouda

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
81	Crl.Misc. 1940/2020 (NOTICE TO RESPONDENT)		Smt. Renukamma W/o Yamanurappa Vs The Tahashildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	SM Praveen Kumar
82	Crl.Misc. 1941/2020 (NOTICE TO RESPONDENT)		Channamma W/o. Amarappa Vs The Tahashildar Birth and Deaths Registration, Tahasil Office, Sindhanur	Hanumanthappa Budival
83	Crl.Misc. 1948/2020 (NOTICE TO RESPONDENT)		Mudukappa S/o. Mahadevanna Vs The Tahasildar Birth and Deaths Registration, Tahasil Office, Sindhanur	SM Praveen Kumar